

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 154 of 2013 & I.A. No.222 of 2013

Dated : 14th February, 2014

In the matter of:

M/s Lanco Kondapalli Power Ltd.

... Appellant(s)

Versus

**Andhra Pradesh Electricity Regulatory
Commission & Ors.**

... Respondent(s)

ORDER

There is no sitting of the Bench today.

As agreed by learned counsel for the parties, the matter is fixed for further hearing on **13th March, 2014**.

(Court Master)

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